



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,25th May 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
THROUGH GOOGLE MEET APPLICATION.FOR LINK,
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DETENTION				
1	WP(C)/8532/2019 WITH LCR 2 FILES, B/O	ABDUL KHALEK Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/609/2020 in WP(C)/8532/2019	ABDUL KHALEK Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WITH WP(C)/8847/2019	SAIJUDDIN ALI @ KHAIJUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/647/2020 in WP(C)/8847/2019	SAIJUDDIN ALI @ KHAIJUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
3	I.A.(CrI.)/242/2021 WITH LCR 5 FILES, PAPER BOOK IS UNDER PREPARATION, B/O in CrI.A./391/2019	BIPUL DEY Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. K D SARMA	PP, ASSAM
	WITH CrI.A./391/2019	BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. JYOTIRMOY ROY (P4) MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS. I THAKURIA (P2, P3)	MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM

	WITH I.A.(CrI.)/1083/2019 in CrI.A./391/2019	ACHINTA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
4	I.A.(Civil)/1032/2021 FIXED in W.P.(CrI.)/2/2021 WITH W.P.(CrI.)/2/2021	MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 11 ORS.	MR. S KALITA MR. A GANGULY	GA, ASSAM SC, HEALTH
		MUMTAZ BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. A GANGULY MR P DAS MS V SAIKIA	GA, ASSAM MR. T C CHUTIA, "PUBLIC PROSECUTOR, ASSAM"

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LEAVE NOTE OF ADVOCATES FOR 25/05/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

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CONTACT IN E-MAIL-rvcghc.court2@gmail.com**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1	WP(C)/265/2019	MANOJ KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM SC, G.H.C
MOTION				
2	WP(C)/2892/2021 B/O (PDF COPY)	TRIGYN TECHNOLOGIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM SC, SSA
3	WP(C)/2968/2021 B/O (PDF COPY)	M/S MAY FAIR DEVELOPERS AND BUILDERS AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR S B SINHA MR. A DEKA	GA, ASSAM
4	WP(C)/2970/2021 B/O (PDF COPY)	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/2971/2021 B/O (PDF COPY)	KAMAKHYA PLASTICS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**REMOTE VIDEO HEARING WILL BE CONDUCTED
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CONTACT IN E-MAIL-rvcghc.court5@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1103/2021 B/O	TUN TUN CHANGMAI ALIAS TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MR. P GOHAIN MS. K BARUAH	PP, ASSAM
2	Bail Appln./1115/2021 B/O	ASHISH KUMAR SHARMA AND ANR. Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. D K SHARMA	PP, ASSAM
<u>MOTION</u>				
3	AB/1420/2021 B/O	SULTAN KHAN AND 5 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
4	AB/1441/2021 B/O	MD. RAJIB HUSSAIN @ ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR S PAUL	MR. L MOHAN PP, ASSAM
5	AB/1445/2021 B/O	MD. WASHIM ROHMAN Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./883/2021 B/O	MD KUDDUS ALI Versus THE STATE OF ASSAM	MR A UPADHYAY	PP, ASSAM
7	Bail Appln./947/2021 B/O	GANESH DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
8	Bail Appln./1029/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MD. A A KHAN	PP, ASSAM
<u>BAIL HEARING</u>				
9	AB/1178/2021 B/O	RAM GOPAL SHILL Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	PP, ASSAM

10	AB/1246/2021	SUKUMUDDIN Versus THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
11	AB/1249/2021 FIXED	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
WITH				
12	Bail Appln./997/2021	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
13	AB/1288/2021 FIXED	MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
14	AB/1293/2021 FIXED	ASIF ABDULLAH @ ASIF ALI Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
15	AB/1307/2021 FIXED	NABIR HUSSAIN @ NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
WITH				
16	Bail Appln./1032/2021	JOYNAL ABEDIN AND ANR. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
WITH				
17	AB/1254/2021	ABDUL RAFIK @ BHOSA AND 11 ORS. Versus THE STATE OF ASSAM	MR. B HALDAR MR G BHARADWAJ	PP, ASSAM
18	AB/1367/2021 FIXED	MOJAHER HUSSAIN KHAN @ MOJAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
19	AB/1378/2021	SAIDUL ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR J ISLAM MR. S Z RAHMAN	PP, ASSAM
20	AB/1424/2021 FIXED	BHUPEN KALITA AND 14 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR S HOQUE MR. J ALI MD R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/05/2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

[CRIMINAL SINGLE BENCH]

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1003/2021	SUSHIL PRASAD SAHU Versus THE UNION OF INDIA	MR. A AHMED MR. I U CHOWDHURY U U KHAN	SC, NCB
2	Bail Appln./1079/2021 FIXED	MAHIBUL ISLAM Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
3	Bail Appln./1084/2021	RAHMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
4	Bail Appln./1085/2021 B/O	ARJUN SHARMA Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	SC, NCB
5	Bail Appln./1102/2021 FIXED	MD. ILIASUR RAHMAN Versus THE STATE OF ASSAM	MR A ISLAM	SPL PP WILDLIFE FOREST ASSAM
MOTION				
6	AB/1304/2021 B/O	ABDUL JOLIL Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
7	AB/1313/2021 B/O	BABUL ALI MANDAL Versus THE STATE OF ASSAM	MR H DAS R BORUAH	PP, ASSAM
8	AB/1407/2021 B/O	HRIDAYANANDA DAS Versus THE STATE OF ASSAM	MR S MUKTAR S BEGUM	PP, ASSAM
9	AB/1408/2021 FIXED	MD SHAHJAHAN SHIEKH @ SHAHJAHAN Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
10	AB/1409/2021 FIXED	MD AMZAD ALI AND 2 ORS Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
11	AB/1417/2021 B/O	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM

12	AB/1440/2021 B/O	RAHUL ROY Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
13	AB/1448/2021 B/O	JAMIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR H RAHMAN MS P AGARWAL	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./840/2021 WITH SCAN COPY OF CD & STATUS REPORT, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
15	Bail Appln./1066/2021 FIXED	WASHIM AKRAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
16	Bail Appln./1098/2021 FIXED	AMAL KUMAR SONOWAL Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
BAIL HEARING				
17	AB/871/2021 FIXED	NASIR UDDIN MONDAL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
18	AB/1045/2021 FIXED	PROMOD KUMAR SAH Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
19	AB/1240/2021 FIXED	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
20	AB/1314/2021 FIXED	SYED MINTUL AHMED @ HAQUE AND ANR Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/05/2021

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***The Gauhati High Court, At
Guwahati***

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR TUESDAY THE 25TH DAY OF MAY, 2021]

**BEFORE:
HON'BLE MR. JUSTICE N.KOTISWAR SINGH
AND
HON'BLE MR. JUSTICE S.HUKATO SWU
[COURT NO. 2]**

FOR JUDGMENT

[AT 10:30 AM]

**[JUDGMENT OF THE FOLLOWING CASE
PERTAINING TO KOHIMA BENCH WILL
BE DELIVERED AT THE PRINCIPAL SEAT]**

**[SINGLE BENCH OF HON'BLE MR. JUSTICE
N.K. SINGH WILL SIT AFTER RISING OF
THIS BENCH]**

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1.	WA 31/2019	THE STATE OF NAGALAND AND 7 ORS. Vs MOBA CHANGKAI AND ANR.	N.MOZHUI NAOMY SALE K. KIRE L. LIKHASE SANGTAM APILA SANGTAM N. RUPREO NAOMY SALE	KEZHOSANO KIKHI PAKINRICHAPBO
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TOTAL - 1
